

FileNo.1-1715/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 10 January, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 dated 09 October 2019 (copy attached) and subsequent notifications issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD-Modinagar (Rori)	INMUZ6	Uttar Pradesh	Shri Bharat Pachicia, Deputy Director, Northern Region office FSSAI.
2.	ICD-Piyala	INBFR6	Haryana	
3.	ICD-Morbi	INWDH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
4.	ACC Goa	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for integration of ICD Piyala and Modinagar in ICEGATE and FICS to the referral of food BOEs for FSSAI clearance.
4. Additional Director General (Systems) akhil.khatr@icegate.gov.in for information and needful action
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Northern Region Office, FSSAI
10. The Deputy Commissioner of Customs, ICD-Morbi
11. The Deputy Commissioner of Customs, ACC Goa
12. Sh. Bharat Pachicia, Deputy Director, Northern Region office FSSAI.

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फाइल संख्या 1-1715/एफएसएसएआई/आयात/2017
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

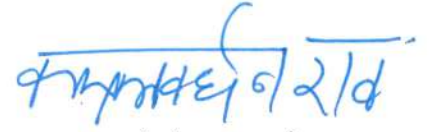
दिनांक, 13 जनवरी, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 दिनांक 09 अक्टूबर 2019 (प्रतिलिपि संलग्न) में आंशिक संशोधन और इस संबंध में बाद में जारी अधिसूचनाएं, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	आईसीडी -मोदीनगर (रोरी)	INMUZ6	उत्तर प्रदेश	श्री भरत पचीसिया, उप निदेशक, उत्तरी क्षेत्र कार्यालय एफएसएसएआई
	आईसीडी-पियाला	INBFR6	हरियाणा	
	आईसीडी-मोरबी	INWDH6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2.	एसीसी गोवा	INGOX4	गोवा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक



(श्री जी. कमला वर्धन राव,)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- अतिरिक्त महानिदेशक (आईसीडीजीएटीई) abinav.gupta@gov.in आईसीडी पियाला और मोदीनगर को आईसीडीजीएटीई और एफआईसीएस में एकीकरण के लिए एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए।
- अतिरिक्त महानिदेशक (सिस्टम) akhil.khatri@icegate.gov.in सूचना एवं आवश्यक कार्यवाही हेतु
- प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक उत्तरी क्षेत्र कार्यालय, एफएसएसएआई
- सीमा शुल्क उपायुक्त, आईसीडी-मोरबी
- सीमा शुल्क उपायुक्त, एसीसी गोवा
- श्री. भरत पचीसिया, उप निदेशक, उत्तरी क्षेत्र कार्यालय एफएसएसएआई।

प्रतिलिपि :-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई
- सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 14th June, 2023

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 dated 09 October 2019 (copy attached) and subsequent notifications issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner
2.	AISL ICD Durgapur	INDUR6	West Bengal	Shri Saroj Kumar Mehar, Assistant Director, Eastern Region office FSSAI.


(Sh. G. Kamala Vardhana Rao, IAS)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. The Director General, DGFT
2. The Additional Director General, Risk Management Division, CBIC
3. The Deputy Commissioner of Customs, HTPL ICD Kilaraipur
4. The Deputy Commissioner of Customs, AISL ICD Durgapur
5. Director Eastern Region Office, FSSAI.
6. Sh. Saroj Kumar Mehar Assistant Director, Eastern Region office FSSAI.
7. Commissioner (Single window project, CBIC)
8. Director(Customs), CBIC

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)


F.No. 1-1715/FSSAI/Imports/2017(Part-1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Date: 28-03-2023

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of No. F.No 1-1715/FSSAI/Imports/2017 dated 09 October 2019 (copy attached) and subsequent notification issued in this regard, wherein it has now been decided to notify Authorised Officer (any one of jurisdictional Custom officials of rank Superintendent/Appraiser/Inspector/Examiner) at additional food import entry point as mentioned in Annexure- 1 for food import clearance till further orders.


(Sh. G. Kamala Vardhana Rao, IAS)
CEO, FSSAI
Email: ceo@fssai.gov.in

To

1. The Director General, DGFT- with a request to notify this entry point as food import entry point as mentioned in Annexure-I.
2. The Additional Director General, Risk Management Division, CBIC- for information and further necessary action.
3. The Deputy Commissioner of customs, ICD-Adani, kilaraipur- for information and further necessary action.
4. Commissioner (Single window project, CBIC)- to ensure food imports through notified ports, subsequent to DGFT notification and for further necessary action.
4. Director(Customs), CBIC- for information and further necessary action.

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

Point of Entry of Food Imports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD- Adani Kila Raipur- Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner

File No. 1-1685/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

The 31st January, 2022

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017- reg.

In partial modification to FSSAI Notification No. 1-1715/FSSAI/Imports/2017 dated 09.10.2019, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of additional food import entry point as mentioned below for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

Sl No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Ms. Chetna Bhisle, AD	FSSAI, Western Region	Dr. Sheetal Gupta, DD	Mumbai	JNPT-SEZ	INPJN6


31/1/22

(Arun Singhal)
CEO, FSSAI

Email- ceo@fssai.gov.in

To: (for information and necessary action)

1. The Director General, DGFT
2. The Additional Director General, Risk Management Division, CBIC
3. Commissioner of Customs, Nhava Sheva –General, Mumbai, Maharashtra.
4. Commissioner (Single Window Project, CBIC)
5. Director (Customs), CBIC.

Copy to-

1. ED (HR), FSSAI
2. All Authorised Officers of FSSAI.
3. CITO, FSSAI – for uploading on the FSSAI website

File No. 1-1715/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

The 12th November, 2021

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017- reg.

In partial modification to FSSAI Notification of even number dated 09.10.2019 (copy attached), wherein it has now been decided to notify Authorised Officer (FSSAI Official or any one of Custom official of rank Superintendent/Appraiser/Inspector/Examiner) at additional food import entry points as mentioned in Annexure I for food import clearance till further orders.

Encl: As Above



(Arun Singhal)
CEO, FSSAI

Email- ceo@fssai.gov.in

To: (for information and necessary action)

1. The Director General, DGFT
2. The Additional Director General, Risk Management Division, CBIC
3. Principal Commissioner of Customs, Nagpur, Maharashtra.
4. Commissioner (Single Window Project, CBIC)
5. Director (Customs), CBIC.

Copy to-

1. ED (HR), FSSAI
2. ED (CS), FSSAI
3. Advisor (S & Std), FSSAI
4. Head (Regulation), FSSAI
5. Advisor (QA), FSSAI
6. Head (Legal/GA), FSSAI
7. All Authorised Officers of FSSAI.
8. CITO, FSSAI – for uploading on the FSSAI website

Point of Entry of Food Imports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Haldia Port	INHAL1	West Bengal	FSSAI Authorised Officer
2.	ACC Janori	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
3.	ICD Janori	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
4.	CFS Ambad	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
5.	NDR SEZ	INNPK6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner
6.	ICD Barhi-Sonipat	INRUG6	Haryana	Superintendent/Appraiser/Inspector/Examiner
7.	Golakganj LCS	INGKJB	Assam	Superintendent/Appraiser/Inspector/Examiner

The 04th October, 2019

Notification


Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 - Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles so as to ensure their safety.

2. In order to put in place a robust food regulatory framework at the point of entries to ensure the mandate of safe food imports in India, FSSAI in continuation to public notice dated 18.06.2019 (copy attached) has decided to notify Authorised Officers at only 150 food import entry points. Accordingly, the FSSAI officials and Custom officials (any one official of rank Superintendent/Appraiser/Inspector/Examiner) at all Airports/Ports/ICD/SEZ/LCS mentioned in Annexure-I are hereby notified from 01.04.2020 as Authorised Officers under Section 25 read with Section 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.

3. This notification is in supersession to all previous notifications/orders in this regard authorizing FSSAI and Customs officials to handle food import clearance and the notification shall be revised from time to time.

4. To provide sufficient transition period, it has been decided that this order shall be effective from 01.04.2020.


(Pawan Agarwal)
Chief Executive Officer

To:

1. The Director General, DGFT – with a request to notify these 150 entry points as food import entry points as mentioned in Annexure I.
2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC)- for information and necessary actions.
3. Director (Customs), CBEC- for information and further necessary action.
4. Commissioner (Single Window Project, CBEC)- to ensure food imports through these 150 PoEs only, subsequent to DGFT notification and for further necessary action.

Copy to-

1. ED (HR), FSSAI
2. ED (RCD), FSSAI
3. Advisor (Standard), FSSAI
4. Head (Regulation), FSSAI
5. Advisor (QA), FSSAI
6. Head (Legal/GA), FSSAI
7. All present Authorised Officials of FSSAI
8. CITO, FSSAI – for uploading on the FSSAI website and for communicating by email to all FSSAI licensed and active Food Importers

Point of Entries for Import of Food ItemsAirports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner
2.	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer
3.	ACC GOA,DABOLIM	INGO14	Goa	Superintendent/Appraiser/Inspector/Examiner
4.	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	Superintendent/Appraiser/Inspector/Examiner
5.	BANGALORE AIRPORT	INBLR4	Karnataka	Superintendent/Appraiser/Inspector/Examiner
6.	ACC MAGALORE INTERNATIONAL AIRPORT	INIXE4		Superintendent/Appraiser/Inspector/Examiner
7.	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer
8.	TRIVENDRUM AIR CARGO	INTRV4		Superintendent/Appraiser/Inspector/Examiner
9.	KARIPUR(CALICUT)	INCCJ4		Superintendent/Appraiser/Inspector/Examiner
10.	MAHA AIRPORT DEV CORP NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
11.	ACC SAHAR	INBOM4		FSSAI Authorised Officer
12.	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner
13.	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer
14.	HYDERABAD AIRPORT	INHVD4	Telangana	Superintendent/Appraiser/Inspector/Examiner
15.	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer

Inland Container Depot(ICD) and Special Economic Zones (SEZ)

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD GUWAHATI(AMIN GAON)	INAMG6	Assam	Superintendent/Appraiser/Inspector/Examiner
2.	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer
3.	ICD TUGLAKABAD	INTKD6		FSSAI Authorised Officer
4.	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner
5.	ICD SABARMATI	INSB16	Gujarat	Superintendent/Appraiser/Inspector/Examiner
6.	ICD ANKLESHWAR	INAKV6		Superintendent/Appraiser/Inspector/Examiner
7.	ICD VADODARA/BARODA	INBRC6		Superintendent/Appraiser/Inspector/Examiner
8.	ICD TUMB	INSAJ6		Superintendent/Appraiser/Inspector/Examiner
9.	ICD THAR DRY PORT	INSAU6		Superintendent/Appraiser/Inspector/Examiner
10.	ICD KRIBHICO, HAZIRA, SURAT	INKBC6		Superintendent/Appraiser/Inspector/Examiner
11.	ICD GARHIHARSARU	INGHR6	Haryana	Superintendent/Appraiser/Inspector/Examiner
12.	ICD SONIPAT	INBDM6		Superintendent/Appraiser/Inspector/Examiner
13.	ICD PATLI	INPTL6		Superintendent/Appraiser/Inspector/Examiner
14.	ICD REWARI	INREA6		Superintendent/Appraiser/Inspector/Examiner
15.	ICD FARIDABAD	INFBD6		FSSAI Authorised Officer
16.	ICD PALWAL, BHAGOLA-JANAULI	INPWL6		FSSAI Authorised Officer
17.	ICD SAMALKHA, PANIPAT	INDWN6		Superintendent/Appraiser/Inspector/Examiner
18.	ICD BANGALORE	INWFD6	Karnataka	Superintendent/Appraiser/Inspector/Examiner
19.	ICD KANAKPURA	INKKU6		Superintendent/Appraiser/Inspector/Examiner
20.	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner
21.	ICD MALANPUR	INMPR6		Superintendent/Appraiser/Inspector/Examiner
22.	ICD MANDIDEEP	INMDD6		Superintendent/Appraiser/Inspector/Examiner
23.	ICD DHANNAD	INDHA6		Superintendent/Appraiser/Inspector/Examiner

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24.	ICD KHEDA	INKHD6		Superintendent/Appraiser/Inspector/Examiner	
25.	ICD TARAPUR (MAHAGAON)	INBNG6		Superintendent/Appraiser/Inspector/Examiner	
26.	ICD NAGPUR <i>Change</i>	INNGP6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	
27.	ICD BORKHEDI	INBOK6		Superintendent/Appraiser/Inspector/Examiner	
28.	ICD BHUSAWAL	INBSL6		Superintendent/Appraiser/Inspector/Examiner	
29.	ICD CHINCHWAD	INCCI6		Superintendent/Appraiser/Inspector/Examiner	
30.	TELEGAON	INTLG6		Superintendent/Appraiser/Inspector/Examiner	
31.	ICD MALIWADA	INMWA6		Superintendent/Appraiser/Inspector/Examiner	
32.	ICD MULUND	INMUL6		FSSAI Authorised Officer	
33.	ICD DIGHI PUNE	INDIG6		Superintendent/Appraiser/Inspector/Examiner	
34.	ICD KALINGANAGAR	INSKD6		Odisha	Superintendent/Appraiser/Inspector/Examiner
35.	ICD PONDICHERRY	INPNY6		Pondicherry	Superintendent/Appraiser/Inspector/Examiner
36.	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	
37.	ICD SAHNEWAL, GRFL	INSGF6		Superintendent/Appraiser/Inspector/Examiner	
38.	ICD KANECH, INLOGISTICS	INSN16		Superintendent/Appraiser/Inspector/Examiner	
39.	ICD CHOWPAYAL	INCPR6		Superintendent/Appraiser/Inspector/Examiner	
40.	ICD DHANDARI KALAN, PSWC	INDDL6		Superintendent/Appraiser/Inspector/Examiner	
41.	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	
42.	ICD JODHPUR	INBKG6		Superintendent/Appraiser/Inspector/Examiner	
43.	ICD KATHUWAS ALWAR	INCML6		Superintendent/Appraiser/Inspector/Examiner	
44.	ICD KANKAPURA(JAIPUR)	INKKU6		Superintendent/Appraiser/Inspector/Examiner	
45.	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner	
46.	ICD CONCOR TONDIAPET	INTVT6		FSSAI Authorised Officer	
47.	ICD TUTICORIN	INTUT6		FSSAI Authorised Officer	
48.	ICD HOSUR	INHISU6		Superintendent/Appraiser/Inspector/Examiner	
49.	ICD HYDERABAD	INSNF6	Telangana	Superintendent/Appraiser/Inspector/Examiner	
50.	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer	
51.	ICD LONI	INLON6		FSSAI Authorised Officer	
52.	CFS STARTRACK DADRI	INSTT6		Superintendent/Appraiser/Inspector/Examiner	
53.	ICD PANKI, UP	INPNK6		Superintendent/Appraiser/Inspector/Examiner	
54.	ICD JUHI RAILWAY YARD KANPUR	INKNU6		Superintendent/Appraiser/Inspector/Examiner	
55.	ICD PAKWARA MORADABAD/MEERUT	INMBD6		Superintendent/Appraiser/Inspector/Examiner	
56.	CGML DADRI	INCPL6	Superintendent/Appraiser/Inspector/Examiner		
57.	ICD CFS ALBATROSS DADRI	INAPL6	Superintendent/Appraiser/Inspector/Examiner		
58.	ICD SANDKHEDA KASHIPUR	INHPI6	Superintendent/Appraiser/Inspector/Examiner		
59.	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	
60.	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6		Superintendent/Appraiser/Inspector/Examiner	
61.	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6		Superintendent/Appraiser/Inspector/Examiner	
62.	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6		Superintendent/Appraiser/Inspector/Examiner	
63.	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALASA VILLAGE)	INVZR6		Superintendent/Appraiser/Inspector/Examiner	
64.	SEZ KANDLA	INKDL6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	
65.	SEZ DAHEJ	INBHD6		Superintendent/Appraiser/Inspector/Examiner	
66.	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	-		Superintendent/Appraiser/Inspector/Examiner	
67.	SEZ KIADB PHARMACEUTICAL SPECIAL ECONOMIC ZONE	INMQK6	Karnataka	Superintendent/Appraiser/Inspector/Examiner	
68.	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6		Superintendent/Appraiser/Inspector/Examiner	

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69.	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Kerala	Superintendent/Appraiser/Inspector/Examiner
70.	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner
71.	SEZ ARSHIYA LTD	INPNV6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
72.	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner
73.	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6		Superintendent/Appraiser/Inspector/Examiner
74.	SEZ CCL PRODUCTS (INDIA) LIMITED	INPMT6	Telangana	Superintendent/Appraiser/Inspector/Examiner
75.	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner
76.	AN FTWZ LTD, Bulandshahar	INBUL6		Superintendent/Appraiser/Inspector/Examiner
77.	SEZ FAJTA EPZ	INFLT6	West Bengal	Superintendent/Appraiser/Inspector/Examiner

Land Customs Stations

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner
2.	HATISAR (DEOSIRI)	INHTSB		Superintendent/Appraiser/Inspector/Examiner
3.	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB		Superintendent/Appraiser/Inspector/Examiner
4.	MANKACHAR	INMKCB	Bihar	Superintendent/Appraiser/Inspector/Examiner
5.	RAXAUL LAND	INRXLB		Superintendent/Appraiser/Inspector/Examiner
6.	JOGBANI	INJBNB		Superintendent/Appraiser/Inspector/Examiner
7.	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner
8.	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner
9.	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner
10.	DALU LCS	INDLUB		Superintendent/Appraiser/Inspector/Examiner
11.	MAHENDRAGANJ LCS	INMGHB		Superintendent/Appraiser/Inspector/Examiner
12.	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner
13.	LCS RAIL CARGO, AMRITSAR	INASR2		Superintendent/Appraiser/Inspector/Examiner
14.	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner
15.	LCS MANU	INMNUB		Superintendent/Appraiser/Inspector/Examiner
16.	KHOWAIGHAT	INKWGB		Superintendent/Appraiser/Inspector/Examiner
17.	SRIMANTAPUR LCS, SONAMURA	INSMPB		Superintendent/Appraiser/Inspector/Examiner
18.	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner
19.	NAUTANWA (SONAULI)	INSNLB		Superintendent/Appraiser/Inspector/Examiner
20.	GOURIPHANTA	INGAIB		Superintendent/Appraiser/Inspector/Examiner
21.	BARHNI	INBNYB		Superintendent/Appraiser/Inspector/Examiner
22.	BANBASA, CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner
23.	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner
24.	PETRAPOLE LAND	INPTPB		Superintendent/Appraiser/Inspector/Examiner
25.	CHAMURCHI	INCHMB		Superintendent/Appraiser/Inspector/Examiner
26.	CHENGRABANDHARIY, STATION	INCBDB		Superintendent/Appraiser/Inspector/Examiner
27.	JAIGAON	INJIGB		Superintendent/Appraiser/Inspector/Examiner
28.	LCS FULBARI	INFBRB		Superintendent/Appraiser/Inspector/Examiner
29.	LCS LOKSAN	INCRXB		Superintendent/Appraiser/Inspector/Examiner
30.	HILI (WEST)	INHLIB		Superintendent/Appraiser/Inspector/Examiner
31.	GHAJADANGA	INGJXB		Superintendent/Appraiser/Inspector/Examiner

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Seaports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	KARIKAL	INKRKI	Pondicherry	Superintendent/Appraiser/Inspector/Examiner
2.	KRISHINAPATNAM	INKRII	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner
3.	KAKINADA SEA	INKAKI		Superintendent/Appraiser/Inspector/Examiner
4.	VISAKHAPATNAM SEA	INVIZI		Superintendent/Appraiser/Inspector/Examiner
5.	GANGAVARAM PORT	INGGV1		Superintendent/Appraiser/Inspector/Examiner
6.	MARMAGOA SEA	INMRMI		Goa
7.	KANDLA SEA	INIXYI	Gujarat	Superintendent/Appraiser/Inspector/Examiner
8.	MUNDRA	INMUNI		Superintendent/Appraiser/Inspector/Examiner
9.	HAZIRA PORT, SURAT	INIIZA1		Superintendent/Appraiser/Inspector/Examiner
10.	SIKKA	INSIKI		Superintendent/Appraiser/Inspector/Examiner
11.	DEHEJ SEA	INDAII		Superintendent/Appraiser/Inspector/Examiner
12.	PIPAVAB(VICYOR)	INPAVI		Superintendent/Appraiser/Inspector/Examiner
13.	PORBANDAR	INPBD1		Superintendent/Appraiser/Inspector/Examiner
14.	OLD MUNDRA	INOMU1		Superintendent/Appraiser/Inspector/Examiner
15.	NEW MANGALORE SEA	INNML1	Karnataka	Superintendent/Appraiser/Inspector/Examiner
16.	KARWAR	INKRW1		Superintendent/Appraiser/Inspector/Examiner
17.	CUSTOM HOUSE COCHIN	INCOK1	Kerala	FSSAI Authorised Officer
18.	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
19.	NCH MUMBAI	INBOM1		FSSAI Authorised Officer
20.	JNCH NHAVA SHEVA	INNSA1		FSSAI Authorised Officer
21.	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner
22.	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer
23.	NAGAPATTINAM	INNPT1		Superintendent/Appraiser/Inspector/Examiner
24.	KATTUPALLI PORT	INKATI		FSSAI Authorised Officer
25.	CUSTOM HOUSE CHENNAI	INMAA1		FSSAI Authorised Officer
26.	CUSTOM HOUSE TUTICORIN	INTUTI		FSSAI Authorised Officer
27.	CUSTOM HOUSE KOLKATA	INCCUI	West Bengal	FSSAI Authorised Officer

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Haldia port

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